

Sh. Y. D. Kadolkar,
(Sh. G. R. Munglaw. Adm
in

LIST OF INDEX

LIST OF PAPERS IN O.A./T.A. NO. 607/90 OF

myo 1-3-90

PART	SERIAL NO. OF PAPERS ON RECORD	DATE OF PAPER / FILING	DESCRIPTION OF PAPER
I	1	— 23-8-90	PT to rejected / withdrawn
II	—	—	Coram: H. H. Sh. G. S. N. K. V. H. H. Sh. M. Y. P. D. K. M. A.
III	1-2	29-8-90	Index & enclosed LW scrutiny - sheet & on
	3-4	22-8-96	Consulation sheet & on
	5	5-10-90	Copy to order Sh. 2318790 RSW to applicant.

Re
24/12

Part B)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

O. A. NO. 607 OF 1990.

Yeshwant Dattatray Kadolkar ... Applicant.
Vs.
1. Union of India & Ors. ... Respondents.

I N D E X

Sr. No.	Description of documents relied upon	Page Nos.
1.	Application	1 to 10
2.	Copy of Order No.29/89-SI dtd. 28.4.1989. (Ex. 'A').	11
3.	Copy of Order No.CAL-TV-7(1) /89-AI dtd. 16.5.1989 (Ex. 'A-1')	12
4.	Copy of Transfer Policy contained in letter No.502/10/81-TV dtd. 17th September 1982 (Ex. 'B')	13 to 16
5.	Vakalatnama.	17 to 18

Central Administrative Tribunal,
New Bombay Bench
Received application on 22/8/90
By Hon'ble J. A. 607/90
Stamp No. 526/90
S. K. Registrar

Office Notes, Office
Memorandum, of Coram
Appearance, Tribunal's
orders of direction &
Registrar's Orders

Tribunal's Orders.

Circulated for IR/Admission on
23rd August 1990.

J. Registrar

23.8.1990

On the application submitted from the applicant
who is ^{present} in person before the court,
Council of officials
submitted that the application may
be treated as withdrawn, ~~since~~
~~another interim relief is not being~~
~~allowed.~~

The application is rejected as
withdrawn.

W
hi
(M. V. Priolkar)
M (A)

G. Sreedharan Nair
vice-chairman

Order dtd: 23.8.90
issued to applicant
on 5.10.90

Go
order dtd. 23/8/90
served to Applicant
on dtd. 9/10/90.